NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 124(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY: M/s. Jasmohan Singh & Ors. V/s. M/s. Walco Engineering Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR. SOUR ABH GUPTA, ADV.

2. MR. Noaren Nath Saswaria
AM for Refordert
No. 3

ORDER

Learned counsel for the parties are present. Learned counsel for the respondent seeks and is given one week's time as last chance to file the reply in answer to the application of the petitioner moved for the appointment of the Administrator.

List on 10.11.2016.

Sdi

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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